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Title: Need to take steps to facilitate repatriation of nine youths of Tamil Nadu, facing trial in Malaysian Court.

SHRI E.M. SUDARSANA NATCHIAPPAN (SIVAGANGA): I wish to bring to the notice of the Government that nine youths from Sivaganga in Ramanathapuram District of Tamil Nadu are facing trial in Malaysian Court under Dangerous Drugs Act, 1952 for the sentence of hanging and the need of Government of India's intervention for repatriation of innocent youths by engaging lawyers and through diplomatic discussion.